

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/ 5593 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri U. Prasad,
District & Session Judge,
Karimganj.

Dated Guwahati the 18th September, 2019.

Sub: **Permission to avail the 2nd half of the ensuing Puja vacation.**

Ref:- Your letters No.JKD.P/2019/5000/ dated 13.09.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the 2nd half of the ensuing Puja vacation w.e.f. 12.10.2019 to 18.10.2019, as prayed for. The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office during the 2nd half of the ensuing Puja vacation w.e.f. 12.10.2019 to 18.10.2019 in your absence.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/ ⁵⁵⁹⁵5594- /A, dated 18.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdgr